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Title: Introduction of the Cable Television Networks (Regulation) Amendment Bill, 2011.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI AMBIKA SONI): I beg to move for leave to introduce a Bill further to amend the Cable Television Networks (Regulation) Act, 1995.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Cable Television Networks (Regulation) Act, 1995."

*The motion was adopted.*

SHRIMATI AMBIKA SONI: I introduce the Bill.

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...(Interruptions)

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